

IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

TUESDAY, THE 12TH DAY OF MAY 2020 / 22ND VAISAKHA, 1942

BA NO.2717 OF 2020

(In Crime No.40/2020 of Kalamassery Police Station, Ernakulam)

PETITIONER/Accused

1. Shajan.P.R., S/o.Rajan.M.K, Aged 22,
Pulimughath House,KMS Line, Kalamassery North.P.O.,
Kalamassery – 683 104,Ernakulam Dist.

By Adv. Dilish K John

RESPONDENT/Complainant

Station House Officer
Kalamassery Police Station
Represented by Govt. Pleader
High Court of Kerala.

By P.P. Sri.Ajith Murali & Santhosh Peter(Sr)

THIS BAIL APPLICATION HAVING BEEN FINALLY HEARD ON 12.05.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

P.V.KUNHIKRISHNAN, J

B.A.No.2717 of 2020

Dated this the 12th day of May, 2020

O R D E R

The learned counsel for the petitioner submitted that he wants to withdraw the bail application. Therefore, this bail application is dismissed as withdrawn.

P.V.KUNHIKRISHNAN,

JUDGE

ska